

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-1854
ANSWERED ON- 07/08/2024

FOUR LANING OF PATHANKOT-MANDI ROAD

1854. MS. INDU BALA GOSWAMI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

- (a) whether the Civil Aviation Authority has refused to allow NHAI to carry out four-laning of Pathankot-Mandi road construction work in the periphery of Kangra Airport;
- (b) if so, the details thereof;
- (c) whether the land acquisition process has been completed in the area outside the airport jurisdiction; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) The DPR for development of four-laning of Pathankot-Mandi road is awarded and as part of process of DPR preparation, consultation with all stake holders including the State Government & Airport Authority is to be done. The civil construction work can only be started after the completion of DPR and pre-construction activities including land acquisition depending upon projected traffic, techno-economic viability, availability of funds and inter-se-priority.
